(b) whether the Government of Gujarat is contributing considerable revenue to the Railways in the form or originating traffic consisting of petroleum derivatives, fertilizers, salt and other industrial goods and for the requirement of coal, steel, agriculture products and other industrial products alongwith massive investment made in the industry besides having a long boundary with the neighbour country;

(c) whether the case of Gujarat has been considered or is under consideration for setting up additional Zone with its Headquarter in Gujarat;

(d) if so, the decision taken and when the same is likely to be set up; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (e). A study of issues relating to reorganisations of zones and divisions in the wake of Project Unigauge and construction of Konkan Railway, has recently been completed by this Ministry. Further processing for the formulation of proposals and other related matters is being undertaken.

Letters from MPs

174. SHRI SURYA NARAIN YADAV : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the number of letters received from the Members of Parliament and others regarding corruption in Greater Noida Industrial Development Authority during last three vears:

(b) the number of letters acknowledged and the number of letter disposed of; and

(c) the details of action taken by the Government in this repard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) The Central Government has not received any such letters.

(b) and (c). Do not arise.

[Translation]

New Railway Lines

175. SHRI RAM SINGH KASHWAN : Will the PRIME MINISTER be pleased to state :

(a) whether a proposal for conducting survey for the construction of new Railway Lines from Ratangarh to Hanumangarh via Sardar Shahr and from Rajgarh (Sadulpur) Hanumangarh or from Rajgarh to Nohar via Taranagar in Bikaner Division is under consideration of the Government;

(b) if so, the details thereof and the time by which the surveys are likely to be completed;

(c) the estimated cost to be incurred thereon projectwise and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) It has been decided to take up a survey for construction of a new BG line from Hanumangarh to Sardar Shahr and gauge conversion from Sardar Shahr to Ratangarh.

(b) and (c). The survey costing Rs. 5.70 lakhs is likely to be completed during 1996-97. Decision to take up the work will be taken only after the receipt of survey report.

(d) Does not arise.

Railway Line

176. SHRI P.C. THOMAS : Will the PRIME MINISTER be pleased to state :

(a) whether Rail India Technical and Economic Services have submitted a Report to the Southern Railway regarding the survey done on the proposed Angamaly-Muvattupuzha-Palai-Erumely Railway line;

(b) If so, the details thereof and the conclusion regarding the economic feasibility of this line from Kottayam; and

(c). the total estimated cost involved in this project ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) The final Survey Report is awaited from RITES.

(b) and (c). Do not arise.

Zonal Consultative Committees

177. SHRI KUNJEE LAL :

SHRI KASHIRAM RANA :

Will the PRIME MINISTER be pleased to state :

(a) the names of the Zonal Consultative Committees functioning in the Railway Ministry at present;

(b) whether nominations have been made to these Committees in excess of the prescribed limit; and

(c) if so, the percentage of excess nominations of the representatives of Ministry/Government in these Committees ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) At present, 9 Zonal Railway Users' Consultative Committees i.e. one on each Zonal Railway are functioning under the Ministry of Railways.

(b) Yes, Sir.

(c) Information is being collected and will be laid on the Table of the Sabha.